

**THE GAUHATI HIGH COURT AT GUWAHATI**  
**(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)**

NO.HC.VII-44/2004/4995/A

From :- Shri Saptarshi Garg,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri C.B. Gogoi,  
District and Sessions Judge,  
Sonitpur, Tezpur.

Dated Guwahati, the 2<sup>nd</sup> June, 2023.

Sub:- **Casual Leave along with station leave permission.**

Ref:- Your letter No.DJ(S)/2441, dtd. 01.06.2023.

Sir,

With reference to the above, I am directed to inform you that you have been granted **casual leave on 06.06.2023 along with station leave permission from the evening of 03.06.2023 till the morning of 07.06.2023**. The next seniormost Judicial Officer at the station shall remain in charge of your court and office in your absence.

Yours faithfully,

Sd/-  
**JT. REGISTRAR (VIGILANCE)**

**Memo NO.HC.VII-44/2004/4996/A, dated 2.6.2023**  
Copy to:

1. The Project Manager, Gauhati High Court.

  
**JT. REGISTRAR (VIGILANCE)**